

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE
LOK SABHA
UNSTARRED QUESTION NO. 266
TO BE ANSWERED ON THE 21st JULY, 2026
ISSUES OF HARYANA FARMERS

266. SHRI SATPAL BRAHAMCHARI:

SHRI JAI PRAKASH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is aware that farmers in Haryana face difficulties in selling their crops during Government procurement due to portal failures, technical glitches, and registration-related issues;
- (b) if so, the details thereof regarding the number of such complaints, their resolution, and the steps taken to enhance the reliability of the portal during the last two years in coordination with the State Government;
- (c) the policy adopted by the Central Government regarding agricultural loan waivers during the last two years, and the total amount of agricultural loans waived at the central level during the said period;
- (d) if no loan waiver scheme has been implemented, the alternative measures being taken by the Government to provide loan relief and financial assistance to farmers; and
- (e) the details of the total amount of loan waived, along with the details of the beneficiaries and the amount involved for the State of Haryana and Hisar parliamentary Constituency?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) & (b): As reported by Government of Haryana, the procurement has been implemented through the eKharid portal since 2020. The procurement process is robust, efficient, and has been functioning smoothly. No significant technical issues were encountered during procurement operations. Minor technical glitch is a part of every online process which were resolved promptly through the dedicated State Helpdesk and technical support teams to ensure the smooth conduct of procurement operations.

(c) to (e): The Department has taken calibrated, long-term structural measures to protect farmers from financial stress. Timely and adequate institutional credit is provided through the Kisan Credit Card (KCC) under the Modified Interest Subvention Scheme (MISS), under which crop loans up to ₹3 lakh are available at subsidized interest rates with additional incentives for timely repayment. Investment support is provided through the Agriculture Infrastructure Fund (AIF). The Government also fixes progressively higher agricultural credit targets every year and ensures adequate flow of credit to agriculture under the Priority Sector Lending guidelines issued by the Reserve Bank of India (RBI). The collateral-free limit for short-term agricultural loans, including allied activities, has been enhanced from ₹1.60 lakh to ₹2.00 lakh. Farmers are also supported through crop insurance under the Pradhan Mantri Fasal Bima Yojana (PMFBY) and direct cash transfer to land holding farmers through the Pradhan Mantri Kisan Samman Nidhi (PM-KISAN).
